## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose *	Section	Name of the Parties M/s. / Mr.
CP 10/15	TP 94/16	Hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

7 M.S. Shyam sunday

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Impleding Applicants

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## ORDER

Counsel for Petitioner is present. None appeared for Respondents. The respondents are called absent. Petitioner is directed to file proof about the service of notices on respondents 1 to 3. C.A 7/16 is taken up today. Counsel for petitioner in C.A. 7/16 is directed to serve copy to the counsel for petitioner in main petition who has to file objections if any. List it on 13/09/2017.

MEMBER(J)

**MEMBER(T)**